

duct meetings and for personal security, because it was found that in West Bengal the CPM leaders cannot move without police help ? (*Interruptions*).

MR. SPEAKER : The minister wants notice.

AN HON. MEMBER : But is it a fact ?

SHRI K. C. PANT : He has asked a specific question. My specific reply is, many leaders of the CPM did ask for and did receive assistance in the matter of protection police help. (*Interruptions*)

MR. SPEAKER : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Unemployed Engineers

*46. **DR. RANEN SEN :** Will the Minister of HOME AFFAIRS be pleased to state.

(a) The extent to which the measures taken by Government to solve the problem of unemployment among engineers have succeeded;

(b) The concrete achievements made by States in the past one year to tackle this problem; and

(c) To what extent the Centre has helped the States in this respect ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE DEPARTMENT OF ELECTRONICS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SCIENCE AND TECHNOLOGY (SHRI K. C. PANT) : (a) to (c). A Statement is laid on the Table of the House. [*Placed in Library. See No. LT-70/71*]

Murder of Maharaja of Kishan Garh Rajasthan

*47. **DR. KARNI SINGH :**

SHRI HAMENDRA SINGH :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) Whether Government have since received the C. B. I. report on the murder of Maharaja of Kishan Garh on the 16th February, 1971 in Kishan Garh, Rajasthan;

(b) If so, the main findings thereof;

(c) If not, the time by which the report is likely to be received;

(d) whether Government are aware that the Rajasthan Government and its Police Department had issued statement making character assassination of the deceased even while the matter was under investigation of the C.B.I.; and

(e) if so, the reaction of Government thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE DEPARTMENT OF ELECTRONICS, DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SCIENCE AND TECHNOLOGY. (SHRI K. C. PANT) : (a) No, Sir.

(b) Does not arise.

(c) The case is under investigation and every effort is being made to complete it as early as possible.

(d) and (e). According to information furnished by the State Government, no such statements were issued.

Pending Cases in High Courts and Supreme Court

*48. **SHRI D. S. AFZALPURKAR :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of cases pending before the High Courts and the Supreme Court for the last three years; and

(b) the steps Government propose to take to improve the procedure in Courts?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS, MINISTER OF PLANNING AND MINISTER OF INFORMATION & BROADCASTING (SHRIMATI